

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.192/TT/2014

Date: 23.4.2015

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for 3*80 MVAR, 765KV Line Reactor along with associated bays at Gwalior S/S only (to be used as Bus Reactor under interim contingency scheme, till readiness of 765 S/C Gwalior-Jaipur Transmission Line) (DOCO: 1.3.2014) associated with Vindhyachal IV & Rihand III (1000 MW) Generation Project (under interim /contingency arrangement for power evacuation) in Western region for tariff block 2009-14.

Sir,

With reference to petition mentioned above, I am directed to requested you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 15.6.2015:-

- a. Details of element wise actual capital expenditure up to 31.3.2014 certified by the Auditor along with the Revised Tariff Forms for the purpose of Truing-up, in line with the provision of truing-up in 2009Tariff Regulations;
- b. Supporting documents in respect of Loans indicated in the Form-13 of the Revised Tariff Forms. Supporting documents for Rates of Interest on Loans, Repayment Schedule and date of drawl of Loans ;
- c. Year wise Mat Rate/Corporate Tax Rate applicable during the period 2009-14;
- d. Computation of the IDC on cash basis (soft copy in excel format) and IEDC capitalized on cash basis. Also, clarify whether entire amount of IDC and IEDC has been paid prior to DOCO;

- e. Detailed breakup of IDC and IEDC capitalized among the elements (i.e. Building, civil work, Sub-station, Transmission Line, PLCC etc) of the respective assets covered in the instant petition; and
- f. Year wise details of liability discharged, corresponding to initial spares procured up to cut off date.

Yours faithfully,

Sd/-
(V.Sreenivas)
Deputy Chief (Legal)